

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 01-12-2020
S.No. Case Type Case No. Title Name of
Advocate
HEARING
1 SPL CASE CBI 100058/2015 The State CBI ACB
Vs
Shyamal Acharya and others
SPP Amrish
Pandey
2 CRI APPEAL 100122/2017 M. Amin Mustafa @ Amiruddin
Mustafa @ MA 348/17 @ BA
261/17- Appellant
Vs
Central Bureau of Investigation Spl.
Crime Br. and State of Maharashtra
- Respondent
Mohammad
Shine K.
SPP Amrish
Pandey
3 CRI APPEAL 100123/2017 Vishwajeet Singh Ram Singh
Jadon@MA-349-17,BA-262-17-Aplnt.
Vs
Central Bureau of Investigation and
State of Maharashtra-Respdt.
Mahesh B.
Sabnis, Dimple
K. Shah
SPP Amrish
Pandey
STAYED BY HONBLE HIGH COURT
4 SPL CASE CBI 100076/2011 CBI, ACB , MUMBAI
Vs
Kripa Sagar Das Anr.
SPP Amrish
Pandey
Shri. Parab
REPLY/SAY
5 SPL CASE CBI 100104/2010 The State CBI ACB MUMBAI
Vs
Rajeshkumar Motilal Gupta and
Others
SPP Amrish
Pandey
1/

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 02-12-2020
S.No. Case Type Case No. Title Name of
Advocate
(Urgent Cases)
HEARING BEFORE CHARGE
1 SPL.CASE 100032/1987 State
Vs
S. Shankar Narayanan dead ors
SPP Amrish
Pandey
Adv.
Mangaonkar
accd 2
HEARING
2 CRI M A 102571/2019 Mahindra Agri Solution Ltd
Vs
Fameena Haneef and ANR
Res Juris
3 SPL.CASE 100943/2020 CBI ACB
Vs
Vijay Narayan Shewale and
others 8
PP
EVIDENCE
4 SPL CASE CBI 100004/2010 State CBI ACB MUMBAI
Vs
Sarabjot Singh Others
SPP Amrish
Pandey
REPLY/SAY
5 SPL CASE CBI 100024/2019 CBI, ACB
Vs
Shyاملendu Kumar Das and
others 3
SPP Amrish
Pandey
1/

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 03-12-2020
S.No. Case Type Case No. Title Name of
Advocate

HEARING BEFORE CHARGE

1 SPL CASE CBI 100021/2019 CBI ACB

Vs

Lalit Laxman Singha and others

3

SPP Amrish

Pandey

COMPLIANCE

2 SPL CASE CBI 100036/2017 The State CBI ACB

Vs

Keshaokumar Laxmanrao

Bhoyar

SPP Amrish

Pandey

1/

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE
Criminal Cause List Dated 04-12-2020
S.No. Case Type Case No. Title Name of
Advocate
EVIDENCE PART HEARD
1 SPL CASE CBI 100012/2012 The State CBI ACB MUMNAI
Vs
Sanjay Kashinath Sawal and
Anr.
SPP Amrish
Pandey
Adv. Parab A/1,
A/2
1/

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF HHJ Shri. Mohammad T Asim
COURT 48 ADDL SESSIONS JUDGE

Criminal Cause List Dated 05-12-2020

S.No. Case Type Case No. Title Name of
Advocate

(Urgent Cases)

DEFENCE EVIDENCE

1 SPL.CASE 100018/2002 State

Vs

P. N. Murlidharan Pillai

SPP Amrish

Pandey

Adv.

Shingnapurkar

STAYED BY HONBLE HIGH COURT

2 SPL CASE CBI 100123/2015 The State CBI ACB

Vs

Amod Umesh Sharma

SPP Amrish

Pandey

1/